

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

C.P.No.45/93

in

O.A.No.304/91

Date of Order: 1.12.1993

BETWEEN :

v.Vivekananda

.. Applicant.

A N D

1. Sri Brij Bhushan Tyagi
Pay and Accounts Officer,
Ministry of Water Resources
E Block, Shastri Bhavan,
New Delhi.

2. Sri M.P.Mathur,
Pay and Accounts Officer,
Central Water Commission,
7th Floor, Sewa Bhavan,
R.K.Puram,
New Delhi.

.. Respondents.

Counsel for the Applicant

.. Mr.K.Sudhakar Reddy

Counsel for the Respondents

.. Mr.N.V.Ramana

CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

To

1. Sri Brij Bhushan Tyagi,
Pay and Accounts Officer, Ministry of Water Resources,
E Block, Shastri Bhavan, New Delhi.
2. Sri M.P.Mathur, Pay and Accounts Officer,
Central Water Commission, 7th Floor, Sewa Bhavan,
R.K.Puram, New Delhi.
- (I) 3. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT.Hyd.
4. One copy to Mr.N.v.Ramana, Addl. OGSC.CAT.Hyd.
5. One copy to Library, CAT.Hyd.
6. One spare copy.

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CP. No. 45/93
in
OA. No. 304/91

Dt. of Decision : 1.12.93

ORDER

(As per Hon'ble Shri A.B.Gorthi, Member (Admn.) 1)

Heard learned counsel for both the parties.

Mr. N.V. Ramana standing counsel for the respondents after referring to the records furnished by the department has stated that an amount of Rs. 11,312/-, which amount is due to the applicant is being paid.

Mr. MK. Sudhakar Reddy learned counsel for the applicant is satisfied about the amount being paid to the applicant. The amount shall be paid to the applicant on or before 31st December 1993. Learned counsel for the respondent has clarified that the amount being paid to the applicant includes the 9 percent interest as directed in the judgement.

2. Mr. K. Sudhakar Reddy strongly urged that costs should be awarded in his favour, because the applicant was unnecessarily made to approach the Tribunal for the amount that was to be paid to him as his dues. Keeping in view the circumstances of the case, we direct the respondents to pay costs Rs. 200/-. CP 45/93 is thus dispossessed of.

T. Chandrasekhara Reddy
(T. CHANDRASEKHARA REDDY)
MEMBER (JUDL.)

A. B. Gorthi
(A. B. GORTHI)
MEMBER (ADMN.)

Dated : The 1st December '93.
(Dictated in Open Court)

spr

21/12/93
Deputy Registrar (J)